



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 07th March 2025

NOTICE

Please take notice that the following cases listed in Chennai Bench on 07.03.2025 will not be taken up. The next date of hearing in the matters is **19.03.2025**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr. Sathiyarayanan	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
2.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhuran Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt. Ltd. & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
3.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd.	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
4.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	SEI Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana

5.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
6.	Comp App (AT) (CH) No. 80/2024 For Urgent Listing IA No. 1191/2024 For Stay IA No. 1192/2024	Regeena Jeppiaar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors	Mr. Sanjeev Kumar KP	Mr. TK Bhaskar R1- R6
7.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivastava, Erstwhile IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Mr. Adarsh Ramanujan	Mr. Thriyambak J Kannan For Caveator
8.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	
9.	Comp App (AT) (CH) (Ins) No. 130/2025 For Stay IA No. 349 & 350/2025	The Board of Control for Cricket in India Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Ms. Bhavya Mohan	Mr. Thriyambak J Kannan For Caveator

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in